GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.4619 ANSWERED ON 21.08.2025

UNELECTRIFIED VILLAGES IN MAHARASHTRA

4619. PROF. VARSHA EKNATH GAIKWAD:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

SMT. SUPRIYA SULE:

DR. AMOL RAMSING KOLHE:

SHRI BHASKAR MURLIDHAR BHAGARE:

Will the Minister of POWER

be pleased to state:

- (a) the details of the number of villages and hamlets across the country that are yet to be electrified or continue to face irregular and unreliable power supply particularly in remote, tribal and forested regions, State-wise;
- (b) the number of such unelectrified or under-electrified villages and hamlets in Maharashtra, especially in districts such as Gadchiroli, Nandurbar, Palghar, Melghat region in Amravati and other tribal-dominated or forest fringe areas;
- (c) whether the Government has set any timeline or phase-wise action plan to achieve 100% village and household electrification including last-mile connectivity to habitations located in difficult terrain in Maharashtra and if so, the details thereof; and
- (d) the steps taken by the Government to ensure uninterrupted and quality power supply to tribal communities, forest-dwelling populations and economically backward rural regions of Maharashtra?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (d): As per Rule (10) of the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture. The Rules are applicable for all States and for all areas including remote, tribal and forested regions. Accordingly, it is the responsibility of the respective State Government/distribution utility to provide quality and reliable supply of power to the consumers.

Government of India has supplemented the efforts of the States earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., and presently under the Revamped Distribution Sector Scheme (RDSS) to help them achieve the objective of providing quality and reliable power supply to all households.

As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY including 80 villages in the State of Maharashtra (details of Maharashtra is placed at Annexure-I). Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA including 15,17,922 households in the State of Maharashtra. Both the schemes stand closed as on 31.03.2022.

Under RDSS, the norms for electrification have been relaxed and the ceiling limit for cost of electrification has been enhanced to cover all left out households, based on feasibility. Wherever not found feasible, off-grid Solar Photo voltaic based electrification works have been sanctioned under New Solar Power Scheme.

Till date, works amounting to Rs. 6,513 Cr. have been sanctioned for electrification of 13.64 lakh households under RDSS (state wise details placed at Annexure-II) including 17,529 households in the State of Maharashtra (details of Maharashtra is placed at Annexure-III). This includes electrification works sanctioned for all Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and remote & border households under Vibrant Village Program (VVP), wherever found feasible. The works are expected to be completed by the end of the scheme period.

In addition, under New Solar Power Scheme, works amounting to Rs.50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households as on 30th June, 2025. State-wise details are placed at Annexure- IV.

Details of Maharashtra villages electrified during DDUGJY

District	Number of villages electrified	
Amravati	1	
Gadchiroli	51	
Nandurbar	25	
Raigarh	1	
Thane	1	
Yavatmal	1	
Grand Total	80	

State wise Household Electrification sanctioned under RDSS

		Sanction Details			Total
SI.	States / UTs			Total	(HHs + Public
No.		Outlay	GBS	(HHs + Public	Places)
				Places)	Electrified
1	Andhra Pradesh	161	97	46,356	42,749
2	Arunachal Pradesh	76	68	10,136	7
3	Assam	786	707	1,27,111	0
4	Bihar	301	180	42,584	0
5	Chhattisgarh	423	254	80,734	9,031
6	Gujarat	0	0	0	6,626
7	Himachal Pradesh	7	6	100	0
8	Jammu & Kashmir	197	177	29,183	0
9	Jharkhand	206	124	40,454	5,948
10	Karnataka	36	22	5,844	1,660
11	Kerala	7	4	1,482	448
12	Madhya Pradesh	459	275	90,265	24,751
13	Maharashtra	57	34	17,529	15,044
14	Manipur	214	193	36,972	0
15	Meghalaya	436	392	50,501	0
16	Mizoram	80	72	15,167	0
17	Nagaland	70	63	10,004	0
18	Odisha	0	0	0	2,588
19	Rajasthan	1765	1059	4,39,372	95,986
20	Tamil Nadu	30	18	8,603	6,348
21	Telangana	120	72	31,081	5,871
22	Tripura	105	94	19,853	11,835
23	Uttar Pradesh	964	579	2,58,700	245
24	Uttarakhand	15	13	2,049	742
25	West Bengal	-	-	-	3,372
	Total	6513	4503	13,64,080	2,33,251

Note: PVTG HHs in Gujarat, Odisha & West Bengal being electrified under State Plan.

Details of Maharashtra households sanctioned under RDSS

District	Number of households sanctioned		
District			
Ahilyanagar	579		
Ahmednagar	161		
Akola	103		
Amravati	13		
Beed	262		
Bhandara	2		
Buldhana	538		
C.sambhajinagar	103		
Chandrapur	508		
Dhule	411		
Gadchiroli	495		
Gondia	185		
Hingoli	818		
Jalgaon	384		
Jalna	78		
Latur	42		
Nanded	372		
Nashik	3,109		
Osmanabad	55		
Palghar	1,879		
Parbhani	457		
Pune	1,035		
Raigad	3,837		
Satara	50		
Solapur	259		
Thane	615		
Wardha	16		
Washim	211		
Yavatmal	881		
Kolhapur	6		
Sindhudurg	65		
Grand Total	17,529		

Off-grid solar based household electrification sanctioned under New Solar Power Scheme

SI. No.	States	No. of households Sanctioned
1	Andhra Pradesh	1,675
2	Chhattisgarh	1,578
3	Jharkhand	2,342
4	Madhya Pradesh	2,060
5	Karnataka	179
6	Kerala	98
7	Telangana	326
8	Tripura	1,703
·	Total	9,961